

Declaration of Assets and Liabilities

		Year
7040 [Mos	1, Kulmanti Devi, son/daugt	iter/wife of Lale Nathuni Ram
Alban Market	need 55 fears. years, belonging to 2	river villan Sable.
रामीब र रमन	service and presently working as Office Att	endent
	give herein below the details of the assets (immovat	
Kayu	myself, my spouse and dependants*:	
27.01.23	A. Details of movable assets (Assets in joint name indicating the extent of	joint ownership will also have to be

1579

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/	_	-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,000/ 60,000/ 5.B.I BVS. passo				
(iII)	Bonds, Debentures and Shares in companies		and the second			1
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					~
(vi)	Jewellery (give details of weight and value)	gold-25979 Rs 13,759	,			
(vii)	Other assets, such as values of claims / interests		* Standard Standard Conference of the Standard C			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	7 dhur				
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departmen			
	dealing with telephone		f.	
	(e) dues to departmen	ts		
	dealing with governme	nt		
	transport (including			
	aircraft and helicopters	5)		
	(f) Other dues, if any			
(b)	(i) Income Tax includir	00		
(0)	surcharge [Also indicat		Thursday, I have been been a first	
	the assessment year u		- 1.0	
	which Income Tax Ret		PAN- A2ZP01474D	
	filed. Give also Permar		7	
	Account Number (PAN	11		
	(ii) Wealth Tax [Also			
	Indicate the assessmen			
	year upto which Wealt	h		
	Tax return filed.]			
	(iii) Sales Tax (Only in			
	case of proprietary			
	business]		100000000000000000000000000000000000000	
	(iv) Property Tax			
	of Birth :-	0 8 C	(M/F) O 1 1 9 8 I (A/B/C) Fice, Afternology	8 (DD/MM/YYYY)
			ne e.g. B.A.SBihar Administrative	Service,
			Bihar Secretariat Service etc.)	
Home	District :-	and the same of the same of	ma	
know	I hereby declare the viedge and belief.	nat th	e above details are true t	o the best of my
			Signature	1 1 1
	0		Name of Employee: K.C.	mandi Devi
Place	Deema 27/01/1023		Designation: B. K. Q. Department: B. K. Q.	Attended
Date	27/01/1023		Department: Bikoul	sollon Jaron

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.